

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/9007/2025 BLAPL/3351/2025	PRADEEPTA KUMAR DASH @ PRADIPTA DASH VS STATE OF ODISHA	AMITAV DAS VS	TALABANIA /23 /2025 SPECIAL JUDGE (POCSO), PURI(Puri) Spl/0000017/2025
2	D-BLAPL/9067/2025 BLAPL/3352/2025	SUNATA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /89 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000107/2024
3	D-BLAPL/9083/2025 BLAPL/3353/2025	SAROJ KUMAR SAHU VS STATE OF ODISHA	AMITAV DAS VS	NALCO /287 /2024 A.D.J.,ANGUL(Anugul) CT/0000377/2025
4	D-BLAPL/7779/2025 BLAPL/3354/2025	JAGAN @ JAGABANDHU SAHU @ JAGABANDHU SAHOO VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	SORO /1083 /2024 J.M.F.C.,SORO(Baleshwar) CT/0001761/2024
5	D-BLAPL/9084/2025 BLAPL/3355/2025	KHAGENDRA MAHAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000057/2025
6	D-BLAPL/8619/2025 BLAPL/3356/2025	TAPAN KUMAR NAYAK VS STATE OF ODISHA	SK. ZAFARULLA VS	NILGIRI /85 /2025 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000125/2025
7	D-BLAPL/8762/2025 BLAPL/3357/2025	TRINATH HARIJAN @ BUDU HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /302 /2024 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0001134/2024
8	D-BLAPL/9117/2025 BLAPL/3358/2025	RITU DIGAL VS STATE OF ODISHA	JAYADEBA BEHERA VS	DASPALLA /45 /2025 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000014/2025
9	D-BLAPL/8763/2025 BLAPL/3359/2025	BICHITRA MANDAL VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /60 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000184/2025
10	D-BLAPL/9121/2025 BLAPL/3360/2025	SAHBAJ KHAN @ SAHABAJ VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /647 /2024 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001576/2024
11	D-BLAPL/9124/2025 BLAPL/3361/2025	RAFIQUE KHAN @ DHULSA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	MOTANGA /429 /2024 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000546/2024

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12	D-BLAPL/9126/2025 BLAPL/3362/2025	RAFIQUE KHAN @ DHULSA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	DHENKANAL SADAR /30 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/000044/2025
13	D-BLAPL/7776/2025 BLAPL/3363/2025	JAGAN @ JAGABANDHU SAHU @ JAGABANDHU SAHOO VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	SORO /1 /2025 J.M.F.C.,SORO(Baleshwar) CT/000002/2025
14	D-BLAPL/6444/2025 BLAPL/3364/2025	BADAL NAYAK VS STATE OF ODISHA	KAUSHAL HUSSAIN VS	NAYAPALLI P.S. /648 /2024 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0001303/2024
15	D-BLAPL/9048/2025 BLAPL/3365/2025	CHINTU @ JOSA LIMA VS STATE OF ODISHA	RAMDAS ACHARY VS	JUNAGARH /361 /2024 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000355/2024
16	D-BLAPL/9151/2025 BLAPL/3366/2025	SUMANTA @ CHINTU MALIK VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	SORO /155 /2025 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000040/2025
17	D-BLAPL/9127/2025 BLAPL/3367/2025	LOKANATH ROUT VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /232 /2020 1ST A.D.J., PURI(Puri) ST/0000004/2021
18	D-BLAPL/9129/2025 BLAPL/3368/2025	SARAT CHANDRA PATRA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BHANJPUR /48 /2025 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0000196/2025
19	D-BLAPL/9131/2025 BLAPL/3369/2025	SIVA BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BHANJPUR /48 /2025 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0000196/2025
20	D-BLAPL/9156/2025 BLAPL/3370/2025	DIPAK KUMAR RANJAN BEHERA @ DIPUNA VS STATE OF ODISHA	MANORANJAN SAHU VS	PIPLI /69 /2025 J.M.F.C.,PIPLI(Puri) GR/0000107/2025
21	D-BLAPL/9132/2025 BLAPL/3371/2025	SAMUEL CYRIL LAKRA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-15 /185 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0003363/2024
22	D-BLAPL/9134/2025 BLAPL/3372/2025	MD. SAHEB ALI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /771 /2024 AD-HOC A.D.J. (FTSC),ROURKELA(Sund ST/0000234/2024
23	D-BLAPL/9235/2025	BATI @ NARENDRA DAS	SATYAJIT MOHAPATRA	SORO /444 /2022

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	BLAPL/3373/2025	VS STATE OF ODISHA	VS	ASST.SESSION JUDGE,SORO(Baleshwar) ST/0000024/2024
24	D-BLAPL/9137/2025 BLAPL/3374/2025	RATIKANTA DAS @ KANHU VS STATE OF ODISHA	CHHABI BEHERA VS	BADACHANA /440 /2024 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0002259/2024
25	D-BLAPL/9140/2025 BLAPL/3375/2025	BIDESHI MUNDA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	CHAMPUA /117 /2009 A.D.J.,CHAMPUA(Kendujhar) ST/0000051/2024
26	D-BLAPL/9237/2025 BLAPL/3376/2025	BATI @ NARENDRA DAS VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	SORO /394 /2023 ASST.SESSION JUDGE,SORO(Baleshwar) ST/0000021/2024
27	D-BLAPL/6990/2025 BLAPL/3377/2025	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	ADITI HOTA VS	BALIANTA P.S. /271 /2024 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000305/2024
28	D-BLAPL/8803/2025 BLAPL/3378/2025	JANAKI BALLABHA BEHERA VS STATE OF ODISHA	SK. ZAFARULLA VS	SALIPUR /88 /2025 J.M.F.C.,SALIPUR(Cuttack) GR/0000082/2025
29	D-BLAPL/9244/2025 BLAPL/3379/2025	MADAN @ KRUPASINDHU PATRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /557 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR() GR/0001759/2024
30	D-BLAPL/9011/2025 BLAPL/3380/2025	UMESH CHOUDHURY VS STATE OF ODISHA	JAGABANDHU SAHU VS	SOHELLA /51 /2025 A.D.J.,PADAMPUR(Bargarh) Spl/0000007/2025
31	D-BLAPL/9142/2025 BLAPL/3381/2025	RATIKANTA DAS @ KANHU VS STATE OF ODISHA	CHHABI BEHERA VS	BADACHANA /528 /2024 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0002606/2024
32	D-BLAPL/9245/2025 BLAPL/3382/2025	AJAYA KUMAR SAMAL VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	SALIPUR /454 /2024 J.M.F.C.,SALIPUR(Cuttack) GR/0001380/2024
33	D-BLAPL/9143/2025 BLAPL/3383/2025	RAMAKRUSHNA MAHANA VS STATE OF ODISHA	ABHISHEK DASH VS	BHOGRAI /532 /2024 J.M.F.C.,JALESWAR(Baleshwar) CT/0000806/2024
34	D-BLAPL/9146/2025 BLAPL/3384/2025	JITENDRA KUMAR MOHAPATRA VS	BIJAYA KUMAR NAYAK (3) VS	SARANAKUL /172 /2024 A.D.J.,ODAGAON(Nayagarh)

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35	D-BLAPL/9188/2025 BLAPL/3385/2025	STATE OF ODISHA TUMBESWAR SAUNTA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ST/0000056/2024 DASMANTAPUR /59 /2020 ADDL DISTRICT AND SESSIONS JUDGE CT/0000042/2020
36	D-BLAPL/9205/2025 BLAPL/3386/2025	SANTOSH BHOI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /67 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000061/2025
37	D-BLAPL/9210/2025 BLAPL/3387/2025	MANTU BHANDARI @ MANISH PASAYAT VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BELPAHAR /149 /2024 DISTRICT AND SESSIONS JUDGE,JHAR CT/0000147/2024
38	D-BLAPL/9219/2025 BLAPL/3388/2025	MANORANJAN JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	ABHAYACHANDPUR /51 /2024 J.M.F.C.,ERASAMA(Jagatsinghapur) GR/0000301/2024
39	D-BLAPL/9229/2025 BLAPL/3389/2025	PRIYA RANJAN MALLICK VS STATE OF ODISHA	DILLIP KUMAR MOHARANA VS	PAHALA /65 /2025 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000338/2025
40	D-BLAPL/9257/2025 BLAPL/3390/2025	SUMANTA SAHU VS STATE OF ODISHA	NALINI KANTA SAHOO VS	BANTALA /73 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000275/2025
41	D-BLAPL/9167/2025 BLAPL/3391/2025	HARISH CHANDRA TAKRI VS STATE OF ODISHA	DEBI PRASAD MOHANTY VS	SUNABEDA /35 /2025 SPECIAL JUDGE(POCSO),JEYPORE(Kora Spl/0000013/2025
42	D-BLAPL/9258/2025 BLAPL/3392/2025	KALIA @ DASARATHA TANDIA VS SATE OF ODISHA	ROHIT KUMAR SUNA VS	BAUNISUNI /15 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000035/2025
43	D-BLAPL/9212/2025 BLAPL/3393/2025	JITENDRA BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /67 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000061/2025
44	D-BLAPL/9272/2025 BLAPL/3394/2025	RAJANI SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000025/2025
45	D-BLAPL/9215/2025 BLAPL/3395/2025	RAHUL DANGRI VS STATE OF ODISHA	MANORANJAN PADHY VS	LAXMIPUR /70 /2022 ADDL DISTRICT AND SESSIONS JUDGE CT/0000141/2022

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46	D-BLAPL/9274/2025 BLAPL/3396/2025	MADAN @ KRUPASINDHU PATRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /561 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(OD) GR/0001770/2024
47	D-BLAPL/9246/2025 BLAPL/3397/2025	MADAN @ KRUPASINDHU PATRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /468 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(OD) GR/0001547/2024
48	D-BLAPL/9025/2025 BLAPL/3398/2025	BALAMURUGAN M @ M BALAMURUGAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// SPECIAL JUDGE,CHATRAPUR(Ganjam) 2(A)CC/0000003/2025
49	D-BLAPL/9002/2025 BLAPL/3399/2025	JANI @ SALLAMAT KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIGIRIA /95 /2024 J.M.F.C.,TIGIRIA(Cuttack) CT/0000092/2025
50	D-BLAPL/9176/2025 BLAPL/3400/2025	HARIHAR SAMAL VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	BHUBAN /513 /2024 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000503/2024
51	D-BLAPL/9178/2025 BLAPL/3401/2025	RASHMI RANJAN @ SRITAM SARAF VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KHAPRAKHOL /32 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000130/2025
52	D-BLAPL/9256/2025 BLAPL/3402/2025	NUPUR SHARMA @ CHAMPA BEGUM VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	DHAULI PS /13 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000096/2025
53	D-BLAPL/8275/2025 BLAPL/3403/2025	SURYA BEHERA VS STATE OF ODISHA	DEBASIS SARANGI VS	KABISURYANAGAR /49 /2006 A.D.J.,KODALA(Ganjam) ST/0000015/2020
54	D-BLAPL/9183/2025 BLAPL/3404/2025	BALARAM RAO @ ROUT VS STATE OF ODISHA	ADITI HOTA VS	LAHUNIPADA /40 /2025 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sundargarh) GR/0000174/2025
55	D-BLAPL/9196/2025 BLAPL/3405/2025	SILU @ MANAS KUMAR DAS VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /28 /2025 J.M.F.C.,KHANDAPARA(Nayagarh) GR/0000027/2025
56	D-BLAPL/9185/2025 BLAPL/3406/2025	SANGITA CHATAR VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CHANDAKA P.S. /124 /2018 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000002/2019
57	D-BLAPL/8912/2025	BAISAKHI PALEI	SIDDHANT SARANGI	BHARATPUR PS /354 /2023

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	BLAPL/3407/2025	VS STATE OF ODISHA	VS	2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESWAR CT/0000070/2024
58	D-BLAPL/9158/2025 BLAPL/3408/2025	RABIN CHANDRA MANDAL VS STATE OF ODISHA	MAHES DAS VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandhamar) 2(A)CC/0000012/2025
59	D-BLAPL/9294/2025 BLAPL/3409/2025	MADAN @ KRUPASINDHU PATRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /457 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Odisha) GR/0001507/2024
60	D-BLAPL/9164/2025 BLAPL/3410/2025	GANGADHAR SAHU VS STATE OF ODISHA	MANORANJAN KHATUA VS	TALCHER TOWN /118 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar) GR/0000243/2025
61	D-BLAPL/8806/2025 BLAPL/3411/2025	DURGA PRASAD SAHU VS STATE OF ODISHA	S.PUSPALAKA VS	KESINGA /310 /2024 J.M.F.C., KESINGA(Kalahandi) CT/0000303/2024
62	D-BLAPL/9165/2025 BLAPL/3412/2025	MANINDRA BISWAS VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /22 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000025/2025
63	D-BLAPL/9295/2025 BLAPL/3413/2025	ALEKHA CHANDRA BHUTIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	HANDAPA /401 /2024 ADDL. SESSION JUDGE,ATHAMALIK(Ar) CT/0000021/2025
64	D-BLAPL/9275/2025 BLAPL/3414/2025	GOURAHARI MOHANTY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	NAYAGARH /67 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Odisha) GR/0000171/2025
65	D-CMAPL/11532/2025 CMAPL/100/2025	BHABANI SANKAR MOHANTY VS THE GENERAL MANAGER, THE SAMAJA AT GOPABANDHU BHAWAN	ADV. VS	// () //
66	D-CMP/7426/2025 CMP/454/2025	STATE OF ODISHA VS RAHISA KHATOON	SWAYAMBHU MISHRA (A.S.C) VS	// A.D.J.,CHAMPUA(Kendujhar) CMA/0000002/2020
67	D-CMP/5522/2025 CMP/455/2025	SWAPNARANI JEMS VS ABANTI KUMARI MOHAPATRA	SUBHRANSU BHUSAN MOHANTY VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK CS/0000249/2024
68	D-CMP/12063/2025 CMP/456/2025	PRITI MANJARI PATNAIK VS	SUVASHISH PATTANAİK VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha)

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69	D-CMP/12014/2025 CMP/457/2025	SATYAJIT PATTNAIK AJIT KUMAR PATEL VS RAJ KISHORE PATEL	SHIBANI SHANKAR PRADHAN VS	EC/0000179/2024 // CIVIL JUDGE (SD),BOLANGIR(Balangir) Fao/0000012/2024
70	D-CMP/12018/2025 CMP/458/2025	BRUNDABAN PARIDA VS GOURI @ KELUNI MUDULI	MAHITOSH SINHA VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANE CS/0000695/2012
71	D-CMP/9851/2025 CMP/459/2025	BALADEV TARAI VS RATNAKAR JENA	LINGARAJ SARANGI VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANE IA/0000001/2024
72	D-CMP/12254/2025 CMP/460/2025	BHUBANESWARI GHOSH VS DHARMENDRA ROUSTRAY	DEBAKANTA MOHANTY VS	// 1ST A.D.J., BHUBANESWAR(Khordha) RFA/0000268/2022
73	D-CMP/11369/2025 CMP/461/2025	UGRASENA MAHARANA @ UGRESENA MAHARANA VS BHAJAGOBINDA MAHARANA(DEAD)	PRASANNA KUMAR MISHRA VS	// ADL. CIVIL JUDGE (SD),BALASORE(Bal CS/0000117/2002
74	D-CONTC/6496/2025 CONTC/1495/2025	MOHAN KUMAR LENKA VS SHALINI PANDIT, IAS	SHASHANKA SHEKHAR PATRA VS	// () //
75	D-CONTC/11682/2025 CONTC/1496/2025	SARMILA BEHERA VS MAHENDRA PANDA,,SUB-COLLECTOR,BBSR	ADV. VS	// () //
76	D-CONTC/11692/2025 CONTC/1497/2025	TRILOCHAN PRADHAN VS BIKRAM KESHARI NAYAK,OAS	ADV. VS	// () //
77	D-CONTC/11753/2025 CONTC/1498/2025	MAMATA MANJARI PRADHAN VS ANANYA DAS,IAS	AMIT PRASAD BOSE VS	// () //
78	D-CONTC/11774/2025 CONTC/1499/2025	HARISH CHANDRA MEHER VS SHALINI PANDIT, IAS	SANGRAM JENA VS	// () //
79	D-CONTC/11777/2025 CONTC/1500/2025	UDAYANATH MAJHI VS SHALINI PANDIT, IAS	ADV. VS	// () //

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80	D-CONTC/11823/2025 CONTC/1501/2025	SUDAM CHARAN SENAPATI VS SHALINI PANDIT, IAS	MAHENDRA KUMAR SAHOO VS	// 0 //
81	D-CONTC/11798/2025 CONTC/1502/2025	PRAKASH CHANDRA JENA VS SHALINI PANDIT, IAS	MANMEET SINGH ARORA VS	// 0 //
82	D-CONTC/11978/2025 CONTC/1503/2025	DR. PRAFULLA KUMAR PANDA VS KANHU CHARAN DHIR, O.A.S.	ADV. VS	// 0 //
83	D-CONTC/11982/2025 CONTC/1504/2025	SNEHALATA NAYAK VS SAMARTH VERMA, I.A.S.	ADV. VS	// 0 //
84	D-CONTC/11987/2025 CONTC/1505/2025	ADITYA PRASAD DAS VS RAMA TUDU, I.A.S.	ADV. VS	// 0 //
85	D-CONTC/12015/2025 CONTC/1506/2025	NARENDRA PRASAD BHOL VS DIPTIMAYEE SINGH, B.E.O, KASIPUR,RAYAGADA	ADV. VS	// 0 //
86	D-CONTC/12020/2025 CONTC/1507/2025	PADMA CHARAN SAHOO VS GOKULA CHANDRA BALABANTARAY, B.E.O, BOLAGARH	ADV. VS	// 0 //
87	D-CONTC/12027/2025 CONTC/1508/2025	PRATAP SWAIN VS SOMESH KUMAR UPADHYAY, COLLECTOR AND D.M, DHENKANAL	ADV. VS	// 0 //
88	D-CONTC/8374/2025 CONTC/1509/2025	PRAMILA NAIK VS KUSALKAR NITIN DAGDU,IPS	NIHAL RATH VS	// 0 //
89	D-CONTC/11919/2025 CONTC/1510/2025	KESHAB CHANDRA MOHANTA VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //
90	D-CONTC/11921/2025 CONTC/1511/2025	BASANTI NAIK VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //
91	D-CONTC/11926/2025	KANHU CHARAN MOHANTA	ADV.	//

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	CONTC/1512/2025	VS SHALINI PANDIT, I.A.S.	VS	0 //
92	D-CONTC/11929/2025 CONTC/1513/2025	KUANR CHARAN KISKU VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //
93	D-CONTC/11956/2025 CONTC/1514/2025	SOMANATH BEHERA VS HARIDEESH KUMAR B., DIRECTOR CUM MEMBER SECY., GOVERNING BODY, IBPS, MUMBAI	SANJAY KUMAR PARIDA VS	// 0 //
94	D-CONTC/12052/2025 CONTC/1515/2025	MUKUL KUMAR VS DEBASHISH PATEL, SUPDT. OF EXCISE, BBSR	SAIBRATA RATH VS	// 0 //
95	D-CONTC/12071/2025 CONTC/1516/2025	CHANDRAMADHAB SATAPATHY VS RAJASHREE MOHANTY, I.A.S.	BHAWANI SANKAR PANIGRAHI VS	// 0 //
96	D-CONTC/12154/2025 CONTC/1517/2025	SURENDRA SAHOO VS SANJIB KUMAR MOHAPATRA, O.A.S.	ADV. VS	// 0 //
97	D-CONTC/11337/2025 CONTC/1518/2025	SUDEI @SUDARSAN BEHERA VS BIKRAM KESHARI NAYAK,OAS	ADV. VS	// 0 //
98	D-CONTC/11666/2025 CONTC/1519/2025	BHARAT BEHERA VS SHYAM MEHER, B.E.O, AGALPUR (DUDUKA)	ADV. VS	// 0 //
99	D-CONTC/11667/2025 CONTC/1520/2025	AMARCHAN NAIK VS SHYAM MEHER,BLOCK EDUCATION OFFICER,AGALPUR(DUDUKA),BALANGIR	ADV. VS	// 0 //
100	D-CONTC/11668/2025 CONTC/1521/2025	TARANISEN SAHU VS REENA KUMARI BEHERA,BLOCK EDUCATION OFFICER,LOISINGHA,BALANGIR	ADV. VS	// 0 //
101	D-CONTC/11672/2025 CONTC/1522/2025	KRUSHNA CHANDRA BHOI VS SHAYM MEHER,BLOCK EDUCATION OFFICR,AGALPUR (DUDUKA),BALANGIR	ADV. VS	// 0 //
102	D-CONTC/11678/2025 CONTC/1523/2025	ADIKANDA SAHOO VS	ADV. VS	// 0

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103	D-CONTC/11902/2025 CONTC/1524/2025	SHYAM MEHER,BLOCK EDUCATION OFFICER,AGALPUR (DUDUKA),BALANGIR BASANTA KUMAR PANI VS SHALINI PANDIT, I.A.S.	ADV. VS	// // 0 //
104	D-CONTC/11906/2025 CONTC/1525/2025	SHYAM SUNDAR JENA VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //
105	D-CONTC/11909/2025 CONTC/1526/2025	PRAVAKAR BEHERA VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //
106	D-CONTC/11914/2025 CONTC/1527/2025	PRAMOD KUMAR LENKA VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //
107	D-CONTC/11917/2025 CONTC/1528/2025	KSHETRA MOHAN NAIK VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //
108	D-CONTC/11924/2025 CONTC/1529/2025	SANJAY KUMAR DAS VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //
109	D-CONTC/11931/2025 CONTC/1530/2025	SUKUMAR BEHERA VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //
110	D-CONTC/11934/2025 CONTC/1531/2025	RENUKA MOHANTA VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //
111	D-CONTC/11939/2025 CONTC/1532/2025	RADHANATH SAHU VS GRISH S.N., SECY, P.R AND D.W DEPT.	ADV VS	// 0 //
112	D-CONTC/11948/2025 CONTC/1533/2025	HARISH CHANDRA SENAPATI VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //
113	D-CONTC/11961/2025 CONTC/1534/2025	DHANALAXMI MOHANTY VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //

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114	D-CONTC/11968/2025 CONTC/1535/2025	RITA PANDA VS ANYA DAS, COLLECTOR AND D.M,SONEPUR	ADV. VS	// () //
115	D-CRLA/8467/2025 CRLA/379/2025	AKASH MEHER VS STATE OF ODISHA	NIRMALENDU MISHRA VS	PHULBANI TOWN /94 /2021 AD-HOC A.D.J.(FTSC),PHULBANI(Kandh Spl/0000045/2021
116	D-CRLA/8955/2025 CRLA/380/2025	RAGHU@RAGHUNATH JANI VS STATE OF ODISHA	ARIJEET MISHRA VS	KORAPUT SADAR /99 /2011 DISTRICT & SESIONS JUDGE,JEYPORE CT/0000063/2012
117	D-CRLA/9073/2025 CRLA/381/2025	PANKAJ NAYAK VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	TENTULIKHUNTI /61 /2023 DISTRICT AND SESSIONS JUDGE,NAWA CT/0000064/2023
118	D-CRLA/8984/2025 CRLA/382/2025	SURESH CHANDRA PARDHAN VS STATE OF ODISHA(VIG.)	AJAYA KUMAR BARAL VS	CUTTACK VIGILANCE /16 /2016 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000003/2019
119	D-CRLA/8644/2025 CRLA/383/2025	ANGADA ROUTA VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	BADAGADA /226 /2017 A.D.J.,ASKA(Ganjam) ST/0000024/2018
120	D-CRLLP/9221/2025 CRLLP/29/2025	STATE OF ODISHA(VIG.) VS KULAMANI ROUT	SANGRAM DAS , STANDING COUNSEL(VIGILANCE) VS	CUTTACK VIGILANCE /39 /2015 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000039/2016
121	D-CRLMC/8701/2025 CRLMC/1233/2025	RAJIV GAREWAL @ BISHAL SAHU VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	UDITNAGAR /23 /2022 1ST. A.D.J.,ROURKELA(Sundargarh) Spl/0000007/2022
122	D-CRLMC/8928/2025 CRLMC/1234/2025	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	BASUDEV PUJARI VS	CANTONMENT ROAD /92 /2022 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000777/2022
123	D-CRLMC/8798/2025 CRLMC/1235/2025	UJJAL@ UJAL MUGRI VS STATE OF ODISHA	PRATIMA NAYAK VS	BARGARH /593 /2018 DIST.AND SESSIONS JUDGE,BARGARH CT/0000023/2019
124	D-CRLMC/8800/2025 CRLMC/1236/2025	JYOTI MAHANANDA@JYOTIRAJ MAHANAND VS STATE OF ODISHA	PRATIMA NAYAK VS	BARGARH /426 /2015 S.D.J.M.,BARGARH(Bargarh) CT/0001119/2015
125	D-CRLMC/8845/2025	BASANTA KUMAR BEHERA	RAKESH BEHERA	//0

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	CRLMC/1237/2025	VS PARAMESWAR PRADHAN	VS	G.N CUM J.M.F.C., SUKINDA(Jajapur) ICC/0000118/2017
126	D-CRLMC/9069/2025 CRLMC/1238/2025	SAIRENDHRI MAHANTA VS STATE OF ODISHA(VIG.)	BHABANI SANKAR DAS VS	BALASORE VIGILANCE /60 /2016 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000013/2016
127	D-CRLMC/9095/2025 CRLMC/1239/2025	KISHOR KERKETTA @ KISHORE LOHAR VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BIRMITRAPUR /203 /2016 J.M.F.C., BIRAMITRAPUR(Sundargarh) GR/0001934/2016
128	D-CRLMC/9100/2025 CRLMC/1240/2025	SANTOSH KUMAR AGRAWAL VS STATE OF ODISHA	ANIRUDHA DAS VS	TUSRA /41 /2015 C.J.M.,BOLANGIR(Balangir) GR/0000159/2015
129	D-CRLMC/8501/2025 CRLMC/1241/2025	BRAJA KISHORE JENA VS SHYAMA SUNDAR GUPTA	SANTOSH KUMAR SWAIN VS	/ /0 DISTRICT & SESSIONS JUDGE,BHADRA CRREV/0000045/2023
130	D-CRLMC/8671/2025 CRLMC/1242/2025	ARUN KUMBHAR VS STATE OF ODISHA	SK. ZAFARULLA VS	BOUDH /223 /2013 DISTRICT & SESSIONS JUDGE,BOUDH(ST/0000084/2015
131	D-CRLMC/7809/2025 CRLMC/1243/2025	PADMANABHAN PILLAI VS STATE OF ODISHA	JAYDEEP PAL VS	LAXMISAGAR P.S. /19 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000048/2025
132	D-CRLMC/9225/2025 CRLMC/1244/2025	SHIBA PRASAD MISHRA VS STATE OF ODISHA	SANGITA MOHANTY VS	BHARATPUR PS /782 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0002192/2024
133	D-CRLMC/9102/2025 CRLMC/1245/2025	NAMISH KUMAR YADAV VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /209 /2013 C.J.M.,JHARSUGUDA(Jharsuguda) ST/0000014/2014
134	D-CRLMC/9098/2025 CRLMC/1246/2025	BIBEKANANDA SAHOO VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	PANIKOILI /269 /2024 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000071/2024
135	D-CRLMC/9233/2025 CRLMC/1247/2025	ABINASH MOHANTA VS STATE OF ODISHA	BISWAJIT PASAYAT VS	RAIRANGPUR (RURAL) /153 /2024 SPECIAL JUDGE (POCSO), BARIPADA(M Spl/0000104/2024
136	D-CRLMC/8065/2025 CRLMC/1248/2025	RAJU HARIJAN@ BABAJI HARIJAN VS	ANIRUDHA DAS VS	KHATIGUDA /28 /2015 ASST. SESSIONS JUDGE(W.C.),NABARA

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137	D-CRLMC/9206/2025 CRLMC/1249/2025	STATE OF ODISHA PRAMOD KUMAR SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CT/0000032/2015 CHAULIAGANJA /60 /2021 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000174/2021
138	D-CRLMC/9000/2025 CRLMC/1250/2025	PRATAP KUMAR MOHAPATRA@MR.M.PRATAP VS STATE OF ODISHA	B.D.BISWAL VS	//0 J.M.F.C.(IV),BHUBANESWAR(Khordha) CRL.EXN/0000030/2024
139	D-CRLMC/9106/2025 CRLMC/1251/2025	SWARNAMAYEE DAS VS STATE OF ODISHA	DIBYAJYOTI NAYAK VS	NADANAKANAN P.S. /191 /2024 EXECUTIVE MAGISTRATE,BBSR(Khordha) CRMC/0002120/2024
140	D-CRLMC/6841/2025 CRLMC/1252/2025	DEBADUTTA MOHAPATRA VS C.B.I.	SASWAT KUMAR ACHARYA VS	//0 SPECIAL JUDGE (CBI),BHUBANESWAR RC/0000017/2024
141	D-CRLMC/8194/2025 CRLMC/1253/2025	BHABADEUTI SAHOO VS ASHISH MALLICK	NIROD KUMAR SAHU VS	//0 J.M.F.C.,KUJANG(Jagatsinghapur) ICC/0000357/2015
142	D-CRLMC/8527/2025 CRLMC/1254/2025	MANOJ DAS VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHAIRA /210 /2023 J.M.F.C.,SORO(Baleshwar) CT/0000775/2023
143	D-CRLMP/9085/2025 CRLMP/405/2025	PASHUPATI DHIR VS RANGALATA DHIR	SANJIBANI MISHRA VS	//0 JUDGE FAMILY COURT, BARIPADA(Ma Ctp/0000111/2024
144	D-CRLMP/8818/2025 CRLMP/406/2025	BISWANATH DASH VS STATE OF ODISHA	MANAS RANJAN BAUG VS	CUTTACK SADAR /288 /2024 () //
145	D-CRLMP/8998/2025 CRLMP/407/2025	DURGASIS MOHANTY VS STATE OF ODISHA	SANJAY KUMAR DAS VS	//0 () //
146	D-CRLMP/9049/2025 CRLMP/408/2025	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	//0 () //
147	D-CRLMP/9096/2025 CRLMP/409/2025	RAJBALALAV JAGADEV VS STATE OF ODISHA	PRASANNA KUMAR MISRA VS	//0 () //

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148	D-CRLMP/8889/2025 CRLMP/410/2025	BISHAL JENA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 () //
149	D-CRLMP/9071/2025 CRLMP/411/2025	PRIYANKA DAS VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUJANGA /84 /2025 () //
150	D-CRLMP/8885/2025 CRLMP/412/2025	SUSMITA PATRA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 () //
151	D-CRLMP/8993/2025 CRLMP/413/2025	PADALA SRINIVASA RAO VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// J.M.F.C.,KASHINAGAR,(Gajapati) ICC/0000001/2021
152	D-CRLREV/8124/2025 CRLREV/173/2025	BISAL UTHANSINGH@BISHAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PATTAPUR (DIGAPAHANDI) /39 /2025 2ND A.D.J.,BERHAMPUR(Ganjam) CRA/0000003/2025
153	D-CRLREV/7317/2025 CRLREV/174/2025	KHAGESWAR@KHAGA JENA VS STATE OF ODISHA	PRAVAT KUMAR DAS VS	MANGALPUR /62 /2009 DIST.& SESSIONS JUDGE,JAJPUR(Jajapu CRA/0000022/2022
154	D-CRLREV/8544/2025 CRLREV/175/2025	KEDARNATH SAHOO VS KANAKALATA SAHOO	SATYA RANJAN MULIA VS	DHUSURI /85 /2013 DISTRICT & SESSIONS JUDGE,BHADRA CRA/0000014/2024
155	D-FAO/11036/2025 FAO/132/2025	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD,CUTTACK VS RENUBALA BISWAL	PRASANTA KUMAR MAHALI VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000256/2022
156	D-FAO/11659/2025 FAO/133/2025	LAXMIDHAR MALLIK VS SUBHASHREE ABINASH	AKSHYANGSHU SEKHAR NANDY VS	// COMMISSIONER.FOR WORKMENS COM EC/0000014/2021
157	D-FAO/10491/2025 FAO/134/2025	MANAGER, NATIONAL INSURANCE CO. LTD.,CUTTACK VS PAPUN DEHURI	MAHITOSH SINHA VS	// COMNR FOR EMPLOYEES COMPENSAT EC/0000060/2021
158	D-FAO/11011/2025 FAO/135/2025	CLAIM MANAGER, SHRI RAM GENERAL INSURANCE CO. LTD.,BBSR VS SATYABATI MAJHI	ADAM ALI KHAN VS	// COMNR.FOR EMP.COMPENSATION/ASS EC/0000007/2019
159	D-MACA/10777/2025	SAGARIKA BARIK	BISHNU BRATA SINGH	//

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	MACA/366/2025	VS ARABINDA DAS	VS	I MACT,BARIPADA(Mayurbhanj) Mac/0000034/2023
160	D-MACA/10133/2025 MACA/367/2025	RAJANI BEHERA VS MINATI SENAPATI	PRADEEP KUMAR MISHRA VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0001055/2019
161	D-MACA/11899/2025 MACA/368/2025	DHANANJAY DAS VS GURPREET SINGH	BISHNU BRATA SINGH VS	// III MACT,BALASORE(Baleshwar) Mac/0000184/2018
162	D-MACA/11980/2025 MACA/369/2025	D.M, NATIONAL INSURANCE CO. LTD., CUTTACK VS BICHITRA KUMAR NAYAK	PRASANTA KUMAR MAHALI VS	// I MACT,BARIPADA(Mayurbhanj) Mac/0000098/2023
163	D-MACA/11872/2025 MACA/370/2025	SAMEL LAKRA VS TULASI SUBBAIAM	PRADEEP KUMAR MISHRA VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000056/2020
164	D-MACA/11910/2025 MACA/371/2025	JAISENA BEHERA VS PRADYUMNA KUMAR DAS	SATYABHUSAN DAS VS	// ADDL. SESSION JUDGE,ATHAMALIK(A Mac/0000006/2018
165	D-MACA/7494/2025 MACA/372/2025	LEGAL MANAGER IFFCO TOKIO GENERAL INSURANCE COMPANY LTD.,KHURDA VS MINATI DAS @ PAICHHA	GIRIJA PRASAD DUTTA VS	// 1ST M.A.C.T., JAJPUR(Jajapur) Mac/0000167/2017
166	D-MACA/10062/2025 MACA/373/2025	HRUDANANDA MALL VS PRAVA PATTNAIK	SANJAY KUMAR MOHANTY 2 VS	// II MACT,CUTTACK(Cuttack) Mac/0000010/2016
167	D-MACA/8330/2025 MACA/374/2025	SUBHASHMITA MALLICK VS PURNA CHANDRA MANSINGH	PRADEEP KUMAR MISHRA VS	// IST MACT, PURI(Puri) Mac/0000115/2017
168	D-MATA/11284/2025 MATA/125/2025	JASMIN DASH VS SUJIT DASH	BHABANI SHANKAR MISHRA 3 VS	// JUDGE FAMILY COURT,PURI(Puri) CMA/0000012/2024
169	D-MATA/11940/2025 MATA/126/2025	SAMPATI PADHIARI VS PRAMIT KUMAR KANUNGO	GANESH PRASAD SAMAL VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000340/2022
170	D-MATA/11988/2025 MATA/127/2025	LALATENDU PATRA VS	MANOJ KUMAR MOHANTY (2) VS	// JUDGE FAMILY COURT,ROURKELA(Su

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171	D-MATA/12383/2025 MATA/128/2025	PADMABATI PATRA PRABHASINI RATH @ PRABASINI RATH VS BHABANI SHANKAR DASH	AMITAV TRIPATHY VS	CP/0000325/2022 // JUDGE, FAMILY COURT, NAYAGARH(N
172	D-OTAPL/11852/2025 OTAPL/29/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE), BBSR. VS M/S. VEDANTA LTD.	TUSHAR KANTI SATAPATHY, SR.S.C.GST(CENTRAL TAX AND CUSTOM) VS	CP/0000174/2022 (//
173	D-RPFAM/11235/2025 RPFAM/88/2025	ANITA PANDA VS SASANKA KUMAR NISANKA	PRONOY MOHANTY VS	// JUDGE FAMILY COURT,PURI(Puri) IA/0000059/2024
174	D-RPFAM/10643/2025 RPFAM/89/2025	HIMANSU BAL VS MANORAMA MOHANTY	PABITRA KUMAR NAYAK VS	// JUDGE FAMILY COURT,ROURKELA(Su Crp/0000048/2022
175	D-RSA/11925/2025 RSA/151/2025	MAHENDRA @ SITARAM GOSH VS SASHADHAR MOHAPATRA	SOUMYA MISHRA VS	// 2ND A.D.J.,BALASORE(Baleshwar) RFA/0000144/2020
176	D-RSA/12279/2025 RSA/152/2025	QUOSIN SULTANA SIDDIQUA VS KAZI MD. MAHEBUB IIAHI	SAIBRATA RATH VS	// A.D.J.,BHADRAK(Bhadrak) RFA/0000050/2013
177	D-RVWPET/11986/2025 RVWPET/87/2025	M/S. SREE MAJHI GOURI MODERN RICE MILL, KOTLAGUDA VS YEKKAMSETHY SARASWATI	AJAYA KUMAR NANDA VS	// (//
178	D-RVWPET/9853/2025 RVWPET/88/2025	JOSHNARANI PATTNAIK VS DR. KRUSHNA SINGH PADHI	NIROD KUMAR SAHU VS	// (//
179	D-RVWPET/11548/2025 RVWPET/89/2025	M/S. KHANNA ENGINEERING, ROURKELA VS THE COMMISSIONER OF CT AND GST, CUTTACK	CHITTA RANAJAN DAS VS	// (//
180	D-RVWPET/7978/2025 RVWPET/90/2025	CRPF EMPLOYEES EDUCATION SOCIETY, NEW DELHI VS PRABODH KUMAR SAHU	ASUTOSH MOHANTY(C.G.C.) VS	// (//
181	D-TRP(C)/12008/2025 TRP(C)/91/2025	SAPHALA PRADHAN VS NISAMANI ROUT	ASHWARIYA DASH VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000068/2025

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182	D-TRP(C)/12012/2025 TRP(C)/92/2025	AKSHYA KUMAR SWAIN VS PRAVA DAS	ANKITA MUKHERJI VS	// 3RD ADDL. DISTRICT JUDGE,CUTTACK CVREV/0000003/2023
183	D-TRP(C)/12030/2025 TRP(C)/93/2025	MAMATA NAYAK VS RADHAKANTA DAS	PRATYUSHA NAIDU VS	// JUDGE FAMILY COURT,BALASORE(Bal CP/0000085/2025
184	D-WA/10606/2025 WA/642/2025	STATE OF ODISHA VS BIJAYALAXMI MOHANTY	SASWAT DAS, A.G.A. VS	// 0 //
185	D-WA/8921/2025 WA/643/2025	PRASANT KUMAR PANIGRAHY VS INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION,ODISHA	SANJIB MOHANTY VS	// 0 //
186	D-WA/9424/2025 WA/644/2025	PRINCIPAL SECY, WATER RESOURCES, DEPTT., ODISHA. VS AMULYA TARAI	SUBHA BIKASH PANDA, A.G.A. VS	// 0 //
187	D-WA/9792/2025 WA/645/2025	STATE OF ODISHA VS DR. SOUMITRA KUMAR CHATTERJEE	SASWAT DAS, A.G.A. VS	// 0 //
188	D-WA/10599/2025 WA/646/2025	STATE OF ODISHA VS BASUDEV DAS	SASWAT DAS, A.G.A. VS	// 0 //
189	D-WA/12059/2025 WA/647/2025	STATE OF ODISHA VS SATYANARAYAN PADHI	GAUTAM TRIPATHY,A.G.A VS	// 0 //
190	D-WA/12095/2025 WA/648/2025	STATE OF ODISHA VS AMITA MOHAPATRA	CHADRAKANTA PRADHAN,A.G.A VS	// 0 //
191	D-WA/12023/2025 WA/649/2025	STATE OF ODISHA VS ARUN KUMAR MISHRA	SANJAY RATH, A.G.A. VS	// 0 //
192	D-WA/12080/2025 WA/650/2025	STATE OF ODISHA VS RAJANI KANTA SUTAR	SACHIDANANDA NAYAK,A.S.C VS	// 0 //
193	D-WA/8892/2025	RIKHIRAM CHANDRAKAR	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//

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	WA/651/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/11960/2025 WP(C)/8770/2025	DR. SANTOSH KUMAR PATTANAİK VS STATE OF ODISHA	SISIR DAS VS	// 0 //
195	D-WP(C)/7397/2025 WP(C)/8771/2025	PRAVAT PRAVAKAR PARHI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
196	D-WP(C)/12011/2025 WP(C)/8772/2025	SURENDRANATH JENA VS STATE OF ODISHA	BIBHUDHENDRA DASH VS	// 0 //
197	D-WP(C)/11965/2025 WP(C)/8773/2025	MANOJ PRASAD DASH VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
198	D-WP(C)/11426/2025 WP(C)/8774/2025	SMRUTIREKHA BHATTA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
199	D-WP(C)/11983/2025 WP(C)/8775/2025	DIBAKAR PATRA VS STATE OF ORISSA	HEMANTA KUMAR ROUT VS	// 0 //
200	D-WP(C)/12029/2025 WP(C)/8776/2025	MUKUNDA NAG @ MAKUMD VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
201	D-WP(C)/12082/2025 WP(C)/8777/2025	SUJATA SAHOO VS CHIEF SECY TO GOVT. OF ODISHA, BBSR	PRABHU PRASAD MOHANTY VS	// 0 //
202	D-WP(C)/12097/2025 WP(C)/8778/2025	SURESH CHANDRA SAHOO VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //
203	D-WP(C)/10284/2025 WP(C)/8779/2025	MINATI NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
204	D-WP(C)/12006/2025 WP(C)/8780/2025	JONSAN JOJO VS	UPENDRA KUMAR SAMAL VS	// 0

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205	D-WP(C)/11799/2025 WP(C)/8781/2025	STATE OF ODISHA UMESH CHANDRA SAMANTA VS	SANTOSH KUMAR DASH VS	// // 0
206	D-WP(C)/11970/2025 WP(C)/8782/2025	STATE OF ODISHA TANAYA KUMARI PRADHAN VS	NIHAL RATH VS	// // 0
207	D-WP(C)/12073/2025 WP(C)/8783/2025	STATE OF ODISHA BALARAM SAHU VS	MANORANJAN PADHI VS	// // 0
208	D-WP(C)/10104/2025 WP(C)/8784/2025	STATE OF ORISSA PITABAS PANDA VS	SIDHARTH SHANKAR PADHY VS	// // 0
209	D-WP(C)/12103/2025 WP(C)/8785/2025	STATE OF ODISHA RANJAN KUMAR SAMAL VS	SAROJA KANTA SAMAL VS	// // 0
210	D-WP(C)/12105/2025 WP(C)/8786/2025	STATE OF ODISHA NARASINGH MAJHI VS	DHANANJAYA MUND VS	// // 0
211	D-WP(C)/12034/2025 WP(C)/8787/2025	STATE OF ODISHA MADHUCHHANDA BEHERA VS	SANGRAM KUMAR SINGH VS	// // 0
212	D-WP(C)/9118/2025 WP(C)/8788/2025	UNION OF INDIA M/S JAI GURU STONE WORKS, SAMBALPUR VS	BHABANI PRASAD MOHANTY VS	// // 0
213	D-WP(C)/12092/2025 WP(C)/8789/2025	UNION OF INDIA ISWAR SAHU VS	SAILABALA JENA VS	// // 0
214	D-WP(C)/9755/2025 WP(C)/8790/2025	UTKAL GRAMEEN BANK, BARGARH CHANDRAKANTA PRUSTY VS	SOUMYA RANJAN PATI VS	// // 0
215	D-WP(C)/7942/2025 WP(C)/8791/2025	UNION OF INDIA SRINIBAS @ SRINIVAS DAS VS	PRASHANTA KUMAR NAYAK VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/12099/2025 WP(C)/8792/2025	TANMAYA KUMAR BEURIA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
217	D-WP(C)/12390/2025 WP(C)/8793/2025	M/S. SPIRE SOLUTION, BBSR VS THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX, BBSR	ASIT KUMAR DASH VS	// 0 //
218	D-WP(C)/12110/2025 WP(C)/8794/2025	BILKAN JOJO VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
219	D-WP(C)/12054/2025 WP(C)/8795/2025	RATAN ROUT @ RATAN KATHAR VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
220	D-WP(C)/11883/2025 WP(C)/8796/2025	ALEKHA CHANDRA MOHARANA VS STATE OF ODISHA	SUDHIR KUMAR PATRA VS	// 0 //
221	D-WP(C)/12078/2025 WP(C)/8797/2025	ANIL KUMAR JENA VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
222	D-WP(C)/12074/2025 WP(C)/8798/2025	GANESH KUMAR MAHAKUD VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
223	D-WP(C)/11038/2025 WP(C)/8799/2025	MANORANJAN CHOUDHURY VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
224	D-WP(C)/12112/2025 WP(C)/8800/2025	ALANG SAHU VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
225	D-WP(C)/12108/2025 WP(C)/8801/2025	NARASINGH MAJHI @ NARASINGHA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
226	D-WP(C)/12100/2025 WP(C)/8802/2025	PITABAS PANDA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
227	D-WP(C)/11695/2025	KARTIK CHANDRA SAHOO	RAGHUNATH BISWAL	//

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	WP(C)/8803/2025	VS UNION OF INDIA	VS	0 //
228	D-WP(C)/11973/2025 WP(C)/8804/2025	GUNANIDHI DHARUA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
229	D-WP(C)/12133/2025 WP(C)/8805/2025	INDUPUR PRIMARY AGRICULTURAL COOPERATIVE SOCIETY LTD., KENDRAPARA JAJATI KESHARI KHUNTIA VS STATE OF ODISHA	VS VS	// 0 //
230	D-WP(C)/12185/2025 WP(C)/8806/2025	CHAMPA NAYAK VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
231	D-WP(C)/12117/2025 WP(C)/8807/2025	MANOHAR KANDULANA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
232	D-WP(C)/12189/2025 WP(C)/8808/2025	KANHU CHARAN NAYAK VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
233	D-WP(C)/12183/2025 WP(C)/8809/2025	TRIVAYA CHARANA JENA VS THE EXECUTIVE ENGINEER, TPCODL, NIMAPARA	RAGHUNATH DASMOHAPATRA VS	// 0 //
234	D-WP(C)/12234/2025 WP(C)/8810/2025	SWAYAMPRAVA PANDA VS PRAKASH CHOUDHURI	DURGA CHARAN DEY VS	// 0 //
235	D-WP(C)/12141/2025 WP(C)/8811/2025	DEBI PRASAD PATNAIK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
236	D-WP(C)/12088/2025 WP(C)/8812/2025	SURAJ KUMAR SAHU VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
237	D-WP(C)/12140/2025 WP(C)/8813/2025	BHUBAN MOHINI MOHANTY VS STATE OF ODISHA	ALOK KUMAR MOHANTY VS	// 0 //
238	D-WP(C)/12145/2025 WP(C)/8814/2025	MANMATH NATH VS	SUBHADUTTA ROURTRAY VS	// 0

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239	D-WP(C)/11817/2025 WP(C)/8815/2025	REGISTRAR, OUAT, BBSR DILIP KUMAR BARIK VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// // 0 //
240	D-WP(C)/11707/2025 WP(C)/8816/2025	PREMANANDA NAYAK VS UNION OF INDIA	DEBI PRASAD DHALSAMANTA VS	// 0 //
241	D-WP(C)/12164/2025 WP(C)/8817/2025	M/S. BHAVANI ERECTORS PVT LTD., KERELA VS JOINT COMMISSIONER OF CT AND GST, JAJPUR	KAJAL SAHOO VS	// 0 //
242	D-WP(C)/12104/2025 WP(C)/8818/2025	TAPAN KUANR VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
243	D-WP(C)/12333/2025 WP(C)/8819/2025	DR SWAPNA SARIT VS STATE OF ODISHA	PAMI RATH VS	// 0 //
244	D-WP(C)/10552/2025 WP(C)/8820/2025	MANASI BARIK VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
245	D-WP(C)/12119/2025 WP(C)/8821/2025	DUBYA BARJO VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
246	D-WP(C)/12113/2025 WP(C)/8822/2025	ALANG SAHU VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
247	D-WP(C)/11801/2025 WP(C)/8823/2025	SANYASI DANGARI VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
248	D-WP(C)/12166/2025 WP(C)/8824/2025	JAYASHREE PRUSTY VS REGISTRAR, COOPERATIVE SOCIETIES, ODISHA	BAIDHAR SAHOO VS	// 0 //
249	D-WP(C)/11443/2025 WP(C)/8825/2025	BIJAN RAY VS COLLECTOR, NABARANGPUR	TUKUNA KUMAR MISHRA VS	// 0 //

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250	D-WP(C)/12127/2025 WP(C)/8826/2025	LINGARAJ MAHANA VS LAND ACQUISITION ZONE OFFICER, KHURDA ROAD-BOLANGIR NEW B.G. RAIL LINK PROJECT	SUSHANTA KUMAR JOSHI VS	// 0 //
251	D-WP(C)/11933/2025 WP(C)/8827/2025	RASIKA SUNA VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
252	D-WP(C)/11474/2025 WP(C)/8828/2025	JHADESWAR MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
253	D-WP(C)/11351/2025 WP(C)/8829/2025	ROHIT PATEL VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
254	D-WP(C)/11773/2025 WP(C)/8830/2025	KANCHAN PAHADSINGH VS STATE OF ODISHA	SIDDHANTA SARANGI VS	// 0 //
255	D-WP(C)/11892/2025 WP(C)/8831/2025	M/S PRANATI TRADERS, CHAMPABANI PATNA, BALASORE VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	// 0 //
256	D-WP(C)/11356/2025 WP(C)/8832/2025	PRATIVA MANJARI BARIK VS ADDITIONAL SUB COLLECTOR, BBSR	SANJEEV UDGATA VS	// 0 //
257	D-WP(C)/11865/2025 WP(C)/8833/2025	MUKTA MANJARI SWAIN VS AXIS BANK, LINK ROAD BRANCH	AMLANJYOTI ROUT VS	// 0 //
258	D-WP(C)/12353/2025 WP(C)/8834/2025	MANJULATA SINGH VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
259	D-WP(C)/10771/2025 WP(C)/8835/2025	MANMATH KUMAR SAHOO VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
260	D-WP(C)/11760/2025 WP(C)/8836/2025	ANITA MALLICK VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
261	D-WP(C)/12138/2025	SANDHYRANI NAYAK	SUBHADUTTA ROURAY	//

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	WP(C)/8837/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/10721/2025 WP(C)/8838/2025	MADAN MOHAN SENDHA VS MAHANADI COALFIELDS LIMITED, SAMBALPUR	SIDDHARTH GOUTAM DAS VS	// 0 //
263	D-WP(C)/11767/2025 WP(C)/8839/2025	SURESH KUMAR SAHOO VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
264	D-WP(C)/12065/2025 WP(C)/8840/2025	DHANANJAY BADHAI VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
265	D-WP(C)/12037/2025 WP(C)/8841/2025	TRINATH JENA VS UNION OF INDIA	BHABANI PRASAD MOHANTY VS	// 0 //
266	D-WP(C)/11580/2025 WP(C)/8842/2025	GITA MOHAPATRA VS COLLECTOR AND DIST.MAGISTRATE PURI	KAIBALYA PANDA VS	// 0 //
267	D-WP(C)/12109/2025 WP(C)/8843/2025	ALANG SAHU VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
268	D-WP(C)/12050/2025 WP(C)/8844/2025	TANTIPA NAG VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
269	D-WP(C)/9345/2025 WP(C)/8845/2025	RANJIT KUMAR KHILAR VS STATE OF ODISHA	PRASHANTA KUMAR DAS VS	// 0 //
270	D-WP(C)/12397/2025 WP(C)/8846/2025	M/S HARJI ENGINEERING WORKS PRIVATE LIMITED, NEW DELHI VS JINDAL STEEL ODISHA LIMITED, ANGUL	HARIPAD MOHANTY VS	// 0 //
271	D-WP(C)/12266/2025 WP(C)/8847/2025	SWARAJ DAS VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
272	D-WP(C)/12222/2025 WP(C)/8848/2025	SURESH KUMAR SAHOO VS	KAMALAKANTA NAYAK VS	// 0

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273	D-WP(C)/10980/2025 WP(C)/8849/2025	CHAIRMAN-CUM-MANAGING DIRECTOR, OSRTC, BBSR M/S.SURAJ ENGINEERING VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// // 0 //
274	D-WP(C)/12202/2025 WP(C)/8850/2025	GANGADHAR JENA VS SUPERINTENDENT GST AND CX, GANJAM-1, BERHAMPUR	ITISHREE TRIPATHY VS	// 0 //
275	D-WP(C)/12206/2025 WP(C)/8851/2025	GYANA RANJAN PRADHAN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
276	D-WP(C)/11286/2025 WP(C)/8852/2025	SHYAMSUNDAR SAHU VS COMMISSIONER ENDOWMENT, ODISHA	JEEVANJYOTI MOHANTY VS	// 0 //
277	D-WP(C)/11788/2025 WP(C)/8853/2025	LAKSHMI NARAYAN DASH CHAUDHURY VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
278	D-WP(C)/12411/2025 WP(C)/8854/2025	KRUSHNA CHANDRA SAMAL VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
279	D-WP(C)/12412/2025 WP(C)/8855/2025	MOTILAL SAHOO VS STATE OF ODISHA	RAMDAS ACHARYA VS	// 0 //
280	D-WP(C)/12161/2025 WP(C)/8856/2025	SACHIKANTA SASMAL VS REGISTRAR, COOPERATIVE SOCIETIES, ODISHA	B Aidhar SAHOO VS	// 0 //
281	D-WP(C)/12201/2025 WP(C)/8857/2025	MURTY GENERAL STORE, BERHAMPUR, GANJAM VS ADDITIONAL COMMISSIONER OF STATE TAX (APPEAL), GANJAM	ITISHREE TRIPATHY VS	// 0 //
282	D-WP(C)/12039/2025 WP(C)/8858/2025	M/S. TRIDEV TYRES VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	CHITRASEN PARIDA VS	// 0 //
283	D-WP(C)/10004/2025 WP(C)/8859/2025	HRUSIKESH KHOSLA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //

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284	D-WP(C)/12069/2025 WP(C)/8860/2025	TRINATH JENA VS UNION OF INDIA	BHABANI PRASAD MOHANTY VS	// 0 //
285	D-WP(C)/9520/2025 WP(C)/8861/2025	RAJIV NAYAN CHOUDHARY VS STATE OF ODISHA	DEVAVRAT DEVESH VS	// 0 //
286	D-WP(C)/12142/2025 WP(C)/8862/2025	JYOTI PRAKASH ROUT VS STATE OF ODISHA	SHAKTI SEKHAR VS	// 0 //
287	D-WP(C)/12320/2025 WP(C)/8863/2025	M/S. SHREE BUILDERS, PARADIP VS INDIAN OIL CORPORATION LIMITED	PRABODHA CHANDRA NAYAK VS	// 0 //
288	D-WP(C)/12147/2025 WP(C)/8864/2025	MOTIRAM SAHU VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
289	D-WP(C)/11822/2025 WP(C)/8865/2025	GOURI PATEL VS MAHANADI COALFILDS LTD., SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
290	D-WP(C)/12148/2025 WP(C)/8866/2025	RANJAN KUMAR DHAL VS REGISTRAR, COOPERATIVE SOCIETIES, ODISHA	B Aidhar Sahoo VS	// 0 //
291	D-WP(C)/12414/2025 WP(C)/8867/2025	DEEPAK KUMAR DASH VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
292	D-WP(C)/12004/2025 WP(C)/8868/2025	PURAN BURH VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
293	D-WP(C)/11592/2025 WP(C)/8869/2025	SUNITA SAHU VS UNION BANK OF INDIA, GANJAM	KHAN MAHMOODUL HASAN NIAMATI VS	// 0 //
294	D-WP(C)/12149/2025 WP(C)/8870/2025	BIVESH ROSAN SAHOO VS REGISTRAR CO-OPERATIVE SOCIETIES, ODISHA	B Aidhar Sahoo VS	// 0 //
295	D-WP(C)/12115/2025	ALANG SAHU	DHANANJAYA MUND	//

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	WP(C)/8871/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/12260/2025 WP(C)/8872/2025	DASARATHI BARIK VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS	// 0 //
297	D-WP(C)/11873/2025 WP(C)/8873/2025	MRUTYUNJAYA DASH VS STATE OF ODISHA	DEBADEEPTA SAHOO VS	// 0 //
298	D-WP(C)/12124/2025 WP(C)/8874/2025	PRASANA KUMAR MANGARAJ VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// 0 //
299	D-WP(C)/12235/2025 WP(C)/8875/2025	YOGAMAYA SAHU VS STATE OF ODISHA	MANAS PATI VS	// 0 //
300	D-WP(C)/11998/2025 WP(C)/8876/2025	M/S. MINARA SELF HELP GROUP, BHADRAK VS STATE OF ODISHA	ASOK MOHANTY VS	// 0 //
301	D-WP(C)/12152/2025 WP(C)/8877/2025	PRASANTA KUMAR PRADHAN VS REGISTRAR COOPERATIVE SOCIETIES, ODISHA	BAIDHAR SAHOO VS	// 0 //
302	D-WP(C)/11952/2025 WP(C)/8878/2025	M/S JAI JAGANNATH ENTERPRISES, ROURKELA VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOOD SERVICES TAX , ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
303	D-WP(C)/12243/2025 WP(C)/8879/2025	PARSHURAM BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
304	D-WP(C)/12134/2025 WP(C)/8880/2025	CHANDAN KUMAR DAS VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
305	D-WP(C)/12155/2025 WP(C)/8881/2025	PRASANTA KUMAR HATI VS REGISTRAR,COOPERATIVE SOCIETIES, ODISHA	BAIDHAR SAHOO VS	// 0 //
306	D-WP(C)/10442/2025 WP(C)/8882/2025	RABINDRA DHAL VS	BRAJA MOHAN SARANGI VS	// 0

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307	D-WP(C)/11990/2025 WP(C)/8883/2025	STATE OF ODISHA TRINATH JENA VS THE UNION OF INDIA	BHABANI PRASAD MOHANTY VS	// // 0 //
308	D-WP(C)/12302/2025 WP(C)/8884/2025	FATU MAJHI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
309	D-WP(C)/12169/2025 WP(C)/8885/2025	SURANJEET BEHERA VS STATE OF ODISHA	NIHAR RANJAN MOHANTY VS	// 0 //
310	D-WP(C)/10656/2025 WP(C)/8886/2025	SANTANU KUMAR SAHOO VS STATE OF ODISHA	RUCHI RAJGARHIA VS	// 0 //
311	D-WP(C)/12250/2025 WP(C)/8887/2025	JEEBAN CHANDRA KHORA VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
312	D-WP(C)/12153/2025 WP(C)/8888/2025	PANCHANAN SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
313	D-WP(C)/11041/2025 WP(C)/8889/2025	PREMIKA HARIJAN VS STATE OF ORISSA	RAJKISHORE SWAIN VS	// 0 //
314	D-WP(C)/9519/2025 WP(C)/8890/2025	BRAHMANANDA MANGARAJ VS THE COLLECTOR AND D.M. KHURDA	SUDEEP KUMAR SARANGI VS	// 0 //
315	D-WP(C)/12111/2025 WP(C)/8891/2025	SANTOSH KUMAR DAS VS STATE OF ODISHA	CHITTA RANJAN PATTAIAK VS	// 0 //
316	D-WP(C)/12013/2025 WP(C)/8892/2025	KISHORE KUMAR BEHERA VS COMMISSIONER OF CT AND GST, ODISHA	PRADEEP KUMAR DAS VS	// 0 //
317	D-WP(C)/10329/2025 WP(C)/8893/2025	SUKRU SAHOO @ SUKURU VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //

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318	D-WP(C)/12452/2025 WP(C)/8894/2025	RANJAN KUMAR PRADHAN VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
319	D-WP(C)/12399/2025 WP(C)/8895/2025	GAGAN SETHY VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// 0 //
320	D-WP(C)/10668/2025 WP(C)/8896/2025	KARTIK KUMAR BARIK VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //
321	D-WP(C)/12432/2025 WP(C)/8897/2025	HARAMANI BASKEY VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
322	D-WP(C)/11377/2025 WP(C)/8898/2025	ABHISHEK MAJUMDAR VS STATE OF ODISHA	RUCHI RAJGARHIA VS	// 0 //
323	D-WP(C)/12175/2025 WP(C)/8899/2025	SANJEEB KUMAR NAIK VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
324	D-WP(C)/11552/2025 WP(C)/8900/2025	NIRADA CHANDRA BARIK VS PRINCIPAL COMMISSIONER OF INCOME TAX, BHUBANESWAR	CHITRASEN PARIDA VS	// 0 //
325	D-WP(C)/11622/2025 WP(C)/8901/2025	JITENDRA KUMAR SAHOO VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
326	D-WP(C)/12257/2025 WP(C)/8902/2025	BHAJAHARI GHADAI VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	// 0 //
327	D-WP(C)/11652/2025 WP(C)/8903/2025	SURESH KUMAR SAHOO VS OSRTC REPRESENTED THROUGH ITS CHAIRMAN-CUM-MANAGING DIRECTOR, BBSR	KAMALAKANTA NAYAK VS	// 0 //
328	D-WP(C)/12487/2025 WP(C)/8904/2025	NISS INSTITUTE OF BUSINESS ADMINISTRATION, MADANPUR, BBSR VS CHIEF EXECUTIVE OFFICER (ELECTRICAL), TPCODL, BBSR	KRISHNA CHANDRA SAHU VS	// 0 //
329	D-WP(C)/12484/2025	M/S BIMLA ENTERPRISES, BBSR	KRISHNA CHANDRA SAHU	//

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	WP(C)/8905/2025	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/9906/2025 WP(C)/8906/2025	SMITA SAHU VS STATE OF ODISHA	SANJAY KUMAR PARIDA VS	// 0 //
331	D-WP(C)/11884/2025 WP(C)/8907/2025	MANAGING COMMITTEE OF DHENUKHOJA UPPER PRIMAY SCHOOL, DHENUKHOJA, BINA, KORAPUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
332	D-WP(C)/11908/2025 WP(C)/8908/2025	BRAHMANANDA NAYAK VS COLLECTOR AND DIST.MAGISTRATE CUTTACK	SRINIBAS PARIJA VS	// 0 //
333	D-WP(C)/12292/2025 WP(C)/8909/2025	RAMA PRASAD PATEL VS REGISTRAR CO-OPERATIVE SOCIETIES, ODISHA, BBSR	GOKULANANDA SAHU VS	// 0 //
334	D-WP(C)/12275/2025 WP(C)/8910/2025	DEBASISH MISHRA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
335	D-WP(C)/12261/2025 WP(C)/8911/2025	LABANYABATI BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS	// 0 //
336	D-WP(C)/12276/2025 WP(C)/8912/2025	JYOTSHNAMAYEE MOHAPATRA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
337	D-WP(C)/12278/2025 WP(C)/8913/2025	RUPABANTA PADHAN VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
338	D-WP(C)/12205/2025 WP(C)/8914/2025	MURTY GENERAL STORE, BERHAMPUR, GANJAM VS JOINT COMMISSIONER OF STATE TAX (APPEAL), BERHAMPUR	ITISHREE TRIPATHY VS	// 0 //
339	D-WP(C)/12264/2025 WP(C)/8915/2025	M/S SAIBABA TRADERS, NANAPADA, KHORDHA VS BANK OF BARODA, REGIONAL STRESSED ASSETS RECOVERY BRANCH (ROSARB), BBSR	ARJUNA CHARANA BEHERA VS	// 0 //
340	D-WP(C)/12306/2025 WP(C)/8916/2025	ANUP PANI VS	ANUPAM RATH VS	// 0

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341	D-WP(C)/12441/2025 WP(C)/8917/2025	STATE OF ODISHA ABHIRAM PATTNAIK VS	NIHAL RATH VS	// // ()
342	D-WP(C)/12492/2025 WP(C)/8918/2025	STATE OF ODISHA AKSHAYA PANDA VS	BUDHIRAM DAS VS	// // ()
343	D-WP(C)/11521/2025 WP(C)/8919/2025	STATE OF ODISHA PARIKHITA BHOI VS	SUBASH CHANDRA PUSPALAKA VS	// // ()
344	D-WPCRL/9079/2025 WPCRL/30/2025	STATE OF ODISHA MAHESWAR NAIK VS	BIJAYA KUMAR NAYAK (3) VS	// // ()
345	D-ABLAPL/8607/2025 ABLAPL/3408/2025	STATE OF ODISHA LUCKY SUNYANI VS	SWARAJ PATEL VS	// // SUNDARGARH TOWN /77 /2025 ()
346	D-ABLAPL/8861/2025 ABLAPL/3409/2025	STATE OF ODISHA SATYAKI THELA @ SARTHAKI THELA VS	RABINDRA NATH PRUSTY VS	// // KHARIAR /409 /2024 ()
347	D-ABLAPL/7490/2025 ABLAPL/3410/2025	STATE OF ODISHA CHANDAN HARIJAN VS	TUKUNA KUMAR MISHRA VS	// // UMERKOTE /434 /2024 ()
348	D-ABLAPL/8153/2025 ABLAPL/3411/2025	STATE OF ODISHA MAHAMMAD RAHIM VS	SUSHANTA KUMAR SAMANTARAY VS	// // DHENKANAL SADAR /485 /2024 ()
349	D-ABLAPL/8881/2025 ABLAPL/3412/2025	STATE OF ODISHA LALIT MOHAN SAMAL VS	AKSHAYA KUMAR SAHOO VS	// // BARKOTE /94 /2025 ()
350	D-ABLAPL/9103/2025 ABLAPL/3413/2025	STATE OF ODISHA PREETI GOCHHAYAT VS	BYOMAKESH TRIPATHY VS	// // //0 ()
351	D-ABLAPL/8413/2025 ABLAPL/3414/2025	STATE OF ODISHA ASHOK KUMAR SWAIN VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	// // // KHURDA SADAR /61 /2025 () //

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352	D-ABLAPL/8884/2025 ABLAPL/3415/2025	PRASANTA DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /81 /2025 () //
353	D-ABLAPL/8231/2025 ABLAPL/3416/2025	SK. KALU @ SK. SAPAJUDHIN VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BASTA /161 /2024 () //
354	D-ABLAPL/8618/2025 ABLAPL/3417/2025	BIKRAM DHAL VS STATE OF ODISHA	SK. ZAFARULLA VS	SECTOR-19 /40 /2025 () //
355	D-ABLAPL/8373/2025 ABLAPL/3418/2025	JITENDRA KUMAR SWAIN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /59 /2025 () //
356	D-ABLAPL/9105/2025 ABLAPL/3419/2025	PADMALOCHAN BARIK VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	JAJPUR ROAD /153 /2025 () //
357	D-ABLAPL/8796/2025 ABLAPL/3420/2025	NITYANANDA BINDHANI VS STATE OF ODISHA	KULDEEP MOHANTY VS	KAPTIPADA /65 /2025 () //
358	D-ABLAPL/9088/2025 ABLAPL/3421/2025	GOUTAM MANGARAJ VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA MODEL /117 /2025 () //
359	D-ABLAPL/8886/2025 ABLAPL/3422/2025	KANHUCHARAN SAHOO VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	INFOCITY PS /107 /2025 () //
360	D-ABLAPL/8801/2025 ABLAPL/3423/2025	SUDHAKAR MALIK @ BABUA VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /193 /2025 () //
361	D-ABLAPL/9109/2025 ABLAPL/3424/2025	AJAYA KUMAR SENAPATI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
362	D-ABLAPL/9078/2025 ABLAPL/3425/2025	BINOD SAHU @ BINOD KUMAR SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	INDUASTRIAL,NISA /103 /2019 () //
363	D-ABLAPL/9111/2025	RAJESH RANA @ RAJESH KUMAR RANA	SANGRAM KESHARI ROUT	BOUDH /146 /2025

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	ABLAPL/3426/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/8802/2025 ABLAPL/3427/2025	SABITRI CHOUDHURY VS STATE OF ODISHA	SK. ZAFARULLA VS	//0 J.M.F.C.,SORO(Baleshwar)
365	D-ABLAPL/9112/2025 ABLAPL/3428/2025	SHIBARAM PATRA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	2(A)CC/0000013/2025 PURI SADAR /69 /2025 () //
366	D-ABLAPL/8807/2025 ABLAPL/3429/2025	MANOJ KUMAR BISWAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	INDUSTRIAL ESTATE PS /47 /2025 () //
367	D-ABLAPL/9072/2025 ABLAPL/3430/2025	BHARATI SWAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
368	D-ABLAPL/8874/2025 ABLAPL/3431/2025	MITHUN @ KABIRAJ JENA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAMBHA (KHALLIKOTE) /2 /2025 () //
369	D-ABLAPL/9118/2025 ABLAPL/3432/2025	SEKH ABID HOSSEN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /73 /2025 () //
370	D-ABLAPL/8882/2025 ABLAPL/3433/2025	SIBA BHUYAN @ SIBARAM BHUYAN @ SHIBARAM BHUYAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIAPADA /136 /2025 () //
371	D-ABLAPL/9119/2025 ABLAPL/3434/2025	UMESH CHANDRA MOHANTY @ UMESH MOHANTY VS STATE OF ODISHA	USHARANI PATI VS	SORO /211 /2025 () //
372	D-ABLAPL/8954/2025 ABLAPL/3435/2025	SANATAN BISWAL VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	AIR FIELD P.S. /39 /2025 () //
373	D-ABLAPL/9123/2025 ABLAPL/3436/2025	ILU SAHU VS STATE OF ODISHA	KIRTAN BADHEI VS	//0 S.D.J.M.,PADAMPUR(Bargarh)
374	D-ABLAPL/8887/2025 ABLAPL/3437/2025	SAKBIR SAHA VS	JAYAKRISHNA MOHAPATRA VS	2(B)CC/0000004/2025 BANSADA /85 /2025 ()

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375	D-ABLAPL/9039/2025 ABLAPL/3438/2025	STATE OF ODISHA BASANTI SAHOO VS	PRATIK NAYAK VS	// NIKIRAI /81 /2025 ()
376	D-ABLAPL/9125/2025 ABLAPL/3439/2025	STATE OF ODISHA SURENDRA SOREN VS	TARA PRASAD MOHAPATRA VS	// BETNOTI /66 /2025 ()
377	D-ABLAPL/8985/2025 ABLAPL/3440/2025	STATE OF ODISHA KALU @ SRITAM DEHURY VS	RAKESH BEHERA VS	// BANARAPAL /117 /2025 ()
378	D-ABLAPL/8903/2025 ABLAPL/3441/2025	STATE OF ODISHA JITEN @ JITENDRA BADAPANDA @ PANDA VS	SAMIR KUMAR MISHRA VS	// JANKIA P.S. /74 /2025 ()
379	D-ABLAPL/9128/2025 ABLAPL/3442/2025	STATE OF ODISHA HAUN @ SIPUN DAS VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /81 /2025 ()
380	D-ABLAPL/8988/2025 ABLAPL/3443/2025	STATE OF ODISHA MITHUN PRADHAN @ MITHUN POLEI VS	GOPAL KRISHNA NAYAK VS	// BUGUDA /150 /2025 ()
381	D-ABLAPL/8904/2025 ABLAPL/3444/2025	STATE OF ODISHA SUDHANSU SEKHAR SWAIN VS	BISWABHUSAN DAS VS	// TIRTOL /115 /2025 ()
382	D-ABLAPL/8914/2025 ABLAPL/3445/2025	STATE OF ODISHA HEMANTA KUMAR SETHI VS	BISWARANJAN DALAI VS	// RAMACHANDI /17 /2025 ()
383	D-ABLAPL/9044/2025 ABLAPL/3446/2025	STATE OF ODISHA MADHU PATSAHANI VS	SAROJ KUMAR DASH VS	// JANKIA P.S. /59 /2017 ()
384	D-ABLAPL/9092/2025 ABLAPL/3447/2025	STATE OF ODISHA SHRIKANT BADAJENA VS	SANJIB KUMAR BHANJADEO VS	// INDUSTRIAL ESTATE PS /68 /2025 ()
385	D-ABLAPL/8921/2025 ABLAPL/3448/2025	STATE OF ODISHA DEBASIS BEHERA @ NABIN BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// PURUSHOTTAMPUR /726 /2024 () //

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386	D-ABLAPL/9099/2025 ABLAPL/3449/2025	RAKESH PATTANAIAK VS STATE OF ODISHA	BISWABHUSAN DAS VS	TIRTOL /115 /2025 () //
387	D-ABLAPL/9050/2025 ABLAPL/3450/2025	MAMATA PANDA VS STATE OF ODISHA	SANJIT MISHRA VS	LAXMISAGAR P.S. /2 /2025 () //
388	D-ABLAPL/9056/2025 ABLAPL/3451/2025	JITU RAM MAHANTA VS STATE OF ODISHA	ANURAG PATI VS	//0 () //
389	D-ABLAPL/9070/2025 ABLAPL/3452/2025	SITANSHU KUMAR MAHUNTA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	TUMUSINGA /70 /2025 () //
390	D-ABLAPL/8330/2025 ABLAPL/3453/2025	SUKANTA KUMAR BISOYI VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	UDITNAGAR /24 /2025 () //
391	D-ABLAPL/9089/2025 ABLAPL/3454/2025	BICHITRA KUMAR MOHANTY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BEGUNIA P.S. /85 /2025 () //
392	D-ABLAPL/8927/2025 ABLAPL/3455/2025	SURESH KUMAR GUPTA VS STATE OF ODISHA	TRILOCHAN NANDA VS	DHANUPALI /41 /2025 () //
393	D-ABLAPL/8854/2025 ABLAPL/3456/2025	ARUNA BINDHANI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHADRAK TOWN /143 /2025 () //
394	D-ABLAPL/9090/2025 ABLAPL/3457/2025	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA P.S. /117 /2025 () //
395	D-ABLAPL/8932/2025 ABLAPL/3458/2025	CAPTAIN KANHAI CHARAN BISWAL VS STATE OF ODISHA	PRASANT KISHORE RAY VS	//0 () //
396	D-ABLAPL/9155/2025 ABLAPL/3459/2025	NIRANJAN MALLICK VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	TANGI /69 /2025 () //
397	D-ABLAPL/8972/2025	SUNIL PRUSTY	NISHIKANTA MOHAPATRA	MAHILA P.S.(BBSR) /48 /2025

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	ABLAPL/3460/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/9157/2025 ABLAPL/3461/2025	DHRUTI SUNDAR SAHU VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	KESINGA /131 /2025 () //
399	D-ABLAPL/9162/2025 ABLAPL/3462/2025	BABUL @ HIMANSU SEKHAR SWAIN VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	KENDRAPARA SADAR /153 /2025 () //
400	D-ABLAPL/8933/2025 ABLAPL/3463/2025	LITU BEHERA VS STATE OF ODISHA	KARUNAKAR GAYA VS	PARADEEP MODEL /59 /2025 () //
401	D-ABLAPL/8975/2025 ABLAPL/3464/2025	JAGANNATH NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	KOKSARA /190 /2024 () //
402	D-ABLAPL/9163/2025 ABLAPL/3465/2025	ASIT KUMAR BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
403	D-ABLAPL/9033/2025 ABLAPL/3466/2025	AKSHYA KUMAR MISHRA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	GOPALPUR /17 /2025 () //
404	D-ABLAPL/8936/2025 ABLAPL/3467/2025	DAITARI BEHERA VS STATE OF ODISHA	KARUNAKAR GAYA VS	PARADEEP MODEL /59 /2025 () //
405	D-ABLAPL/8937/2025 ABLAPL/3468/2025	RAJESH KUMAR LUHA VS STATE OF ODISHA	ANSHUMAN PANDA VS	BOUDH /185 /2023 () //
406	D-ABLAPL/9172/2025 ABLAPL/3469/2025	PRASANNA SAHOO VS STATE OF ODISHA	UMAKANTA BARIK VS	BARAMBA /52 /2025 () //
407	D-ABLAPL/8997/2025 ABLAPL/3470/2025	BIPRA PRASAD PATEL VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR SADAR /92 /2025 () //
408	D-ABLAPL/9203/2025 ABLAPL/3471/2025	MOHAMMED BASIR @ K. BASIR @ MD. BASIR @ S.K.BASIR VS	SANDEEP RAJ PANDA VS	KANJIPANI /25 /2025 ()

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409	D-ABLAPL/9091/2025 ABLAPL/3472/2025	STATE OF ODISHA DULLAMANI PAIKRAY VS	MANAS KUMAR CHAND VS	// BEGUNIA P.S. /84 /2025 ()
410	D-ABLAPL/9150/2025 ABLAPL/3473/2025	STATE OF ODISHA HIRALAL BAG VS	SATYA NARAYAN MISHRA 4 VS	// BODEN /50 /2025 ()
411	D-ABLAPL/9147/2025 ABLAPL/3474/2025	STATE OF ODISHA SAHADEV OJHA VS	SATYA NARAYAN MISHRA 4 VS	// BASUDEVPUR /166 /2025 ()
412	D-ABLAPL/8960/2025 ABLAPL/3475/2025	STATE OF ODISHA SAMBHU RAM VS	ARIJEET MISHRA VS	// CHANDABALI /54 /2025 ()
413	D-ABLAPL/8969/2025 ABLAPL/3476/2025	STATE OF ODISHA KABINDRANATH SETHI @ KABINDRA VS	BICHITRA NARAYANA SATAPATHY VS	// KUJANGA /101 /2025 ()
414	D-ABLAPL/9149/2025 ABLAPL/3477/2025	STATE OF ODISHA BANCHHANIDHI OJHA VS	SATYA NARAYAN MISHRA 4 VS	// BASUDEVPUR /164 /2025 ()
415	D-ABLAPL/8991/2025 ABLAPL/3478/2025	STATE OF ODISHA PRAMOD BARIK VS	ANUGRAHA NARAYAN SAMANTRAY VS	// TIRTOL /94 /2025 ()
416	D-ABLAPL/9005/2025 ABLAPL/3479/2025	STATE OF ODISHA GANESH AGARWAL VS	JAGABANDHU SAHU VS	// SUNDARGARH TOWN /70 /2025 ()
417	D-ABLAPL/9179/2025 ABLAPL/3480/2025	STATE OF ODISHA KUMUDA @ KUMUNDA BANDHABA SETHI VS	PRIYA RANJAN SINGH VS	// SAMAL /20 /2025 ()
418	D-ABLAPL/9180/2025 ABLAPL/3481/2025	STATE OF ODISHA JHASKETAN MAJHI VS	SUSHANTA KUMAR JOSHI VS	// SINDHIKELA PS /71 /2021 ()
419	D-ABLAPL/9208/2025 ABLAPL/3482/2025	STATE OF ODISHA BHAGABAT BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /119 /2025 () //

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420	D-ABLAPL/9204/2025 ABLAPL/3483/2025	SK. @ SEKH SUFIYAN @ SOFIAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /59 /2025 () //
421	D-ABLAPL/9016/2025 ABLAPL/3484/2025	BICHITRA HATI VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	KHUNTUNI /7 /2025 () //
422	D-ABLAPL/9213/2025 ABLAPL/3485/2025	MANORANJAN SAHU VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALASORE SADAR /95 /2025 () //
423	D-ABLAPL/8449/2025 ABLAPL/3486/2025	JUDHISTHIRA NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
424	D-ABLAPL/9217/2025 ABLAPL/3487/2025	RAKESH KUMAR NAYAK VS STATE OF ODISHA	SURESH KUMAR JENA VS	DHARMASALA /130 /2025 () //
425	D-ABLAPL/8481/2025 ABLAPL/3488/2025	KSHIRODRA MAHALING VS STATE OF ODISHA	AMITAV TRIPATHY VS	BUDEN /6 /2025 () //
426	D-ABLAPL/8514/2025 ABLAPL/3489/2025	JAGANNATH BEHERA @ ALUA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /133 /2025 () //
427	D-ABLAPL/9224/2025 ABLAPL/3490/2025	MEGHANAD BISWAS VS STATE OF ODISHA	ARIJEET MISHRA VS	MARINE PS AT JAMBO /58 /2025 () //
428	D-ABLAPL/8624/2025 ABLAPL/3491/2025	MANOJ KUMAR SAHU VS STATE OF ODISHA	BISWABARA DASH VS	PATTAPUR (ASKA) /127 /2025 () //
429	D-ABLAPL/9226/2025 ABLAPL/3492/2025	SAROJ KUMAR DASH @ SUMAN DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	KENDRAPARA SADAR /158 /2025 () //
430	D-ABLAPL/8722/2025 ABLAPL/3493/2025	SUKANTI SENAPATI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KOREI /5 /2025 () //
431	D-ABLAPL/9227/2025	NABA MALIK @ NABAGHAN MALIK	ARIJEET MISHRA	AUL /137 /2025

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	ABLAPL/3494/2025	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/8742/2025 ABLAPL/3495/2025	BIKASH CHANDRA SWAIN VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	BYREE /48 /2025 () //
433	D-ABLAPL/8929/2025 ABLAPL/3496/2025	KAILASH BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DIGAPAHANDI /109 /2025 () //
434	D-ABLAPL/9046/2025 ABLAPL/3497/2025	JAKRIAS GUDIA VS STATE OF ODISHA	S.S.RAY (2) VS	LAHUNIPADA /55 /2025 () //
435	D-ABLAPL/9047/2025 ABLAPL/3498/2025	ASHOK NAYAK VS STATE OF ODISHA	DEBASIS MISHRA VS	PARADEEP MODEL /45 /2025 () //
436	D-ABLAPL/9413/2025 ABLAPL/3499/2025	ARUNACHALM VS @ ARUNACHALAM VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	CHANDRASEKHARPUR /101 /2025 () //
437	D-ABLAPL/9052/2025 ABLAPL/3500/2025	MD. SAHID AFROJ @ AFROZ VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	TELKOI /50 /2025 () //